

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH

....

Registration O.A. No. 774 of 1987

Awadhesh Kumar Tiwari ... Applicant

vs

Union of India and others... Respondents

Hon' Mr K.J. Raman, A.M.

Hon' Mr J.P. Sharma, J.M.

Shri R.K. Tewari learned counsel for the applicant is present. Misc. Application No. 40/8 of 1990 taken up. The applicant Shri Awadhesh Kumar Tiwari seeks to withdraw the original application No. 774 of 1987. This request is allowed. The application is dismissed as withdrawn with no order as to costs.

✓  
MEMBER (J)

W.M.  
MEMBER (A)

(sns)

August 20, 1990.

Allahabad.